

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.2581
ANSWERED ON 16.03.2023**

ALLOCATION OF FUNDS TO ODISHA

†2581. SHRI BASANTA KUMAR PANDA:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of the schemes launched by the Government since 2014;**
- (b) the details of the number of beneficiaries in Odisha under the said schemes during the last eight years, district-wise; and**
- (c) the details of the funds allocated, released and utilised to/by Odisha under the said schemes?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) : The details of Schemes, launched by Ministry of Power, since 2014 are as under:

(i) Revamped Distribution Sector Scheme : Government of India has launched the Revamped Distribution Sector Scheme with an outlay of Rs. 3,03,758 crore and estimated GBS from Central Government of Rs. 97,631 crore for a duration of 5 years i.e. from (FY 2021-22 to FY 2025-26). This scheme has been formulated with the objective of improving the quality and reliability of power supply to consumers through a financially sustainable and operationally efficient distribution Sector. The Scheme aims to reduce the AT&C losses to pan-India levels of 12-15% and ACS-ARR gap to zero by 2024-25.

(ii) Liquidity Infusion Scheme (LIS): To alleviate the liquidity problems in the power sector, under the Aatma Nirbhar Bharat announcements, the Government announced a liquidity infusion package for the power sector under which the DISCOMs would be able to discharge their dues to the CPSU Gencos & Transcos; IPPs, and RE Gencos by availing concessional loans from PFC and REC against State guarantees.

(iii) Ujwal DISCOM Assurance Yojana (UDAY) : UDAY (Ujwal DISCOM Assurance Yojana), a scheme for financial turnaround of Power Distribution Companies (DISCOMs) was approved by the Government on 20-11-2015 with an objective to improve the operational and financial efficiency of the State DISCOMs. The scheme envisaged reform measures in all sectors – generation, transmission, distribution, coal, and energy efficiency. 27 States (except Odisha and West Bengal) and 5 UTs (except Delhi and Chandigarh) signed MoU under UDAY.

(iv) **Power System Development Fund (PSDF) :** The Government had approved the scheme for operationisation of Power System Development Fund (PSDF) in January, 2014. The funds from PSDF are utilized, inter alia, for Creating necessary transmission systems of strategic importance, improvement of voltage profile in the grid, Renovation and Modernization (R&M) of transmission and distribution systems, grid protection measures etc.

(v) **Integrated Power Development Scheme (IPDS) [R-APDRP subsumed]:** Government of India launched IPDS on December, 2014 to extend the financial assistance against capital expenditure to address the gaps in sub transmission and distribution network and metering in urban areas to supplement the resources of Discoms/Power Departments. “Restructured Accelerated Power Development and Reforms Programme” (RAPDRP) scheme was subsumed under IPDS. The DPRs were prepared by Discoms based on their assessment/requirements. IPDS(R-APDRP subsumed) stands closed as on 31.03.2022.

(vi) **Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY):** Government of India launched Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in December, 2014 to connect every inhabited village with electricity, and to strengthen distribution system. All inhabited villages as per census 2011 stood electrified as on 28th April, 2018 across the country. A total of 18,374 census villages were electrified under the Scheme. The scheme stands closed as on 31.03.2022.

(vii) **Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA):** The Government of India launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya in October, 2017 with the objective of achieving universal household electrification, by providing electricity connections to all unelectrified households in rural areas and all poor households in urban areas in the country. Under the aegis of Saubhagya, as on 31.03.2019, all households were reported electrified by the States, except 18,734 households in Left Wing Extremists (LWE) affected areas of Chhattisgarh. Subsequently, seven States namely Assam, Chhattisgarh, Jharkhand, Karnataka, Manipur, Rajasthan and Uttar Pradesh had reported that around 19.09 lakh un-electrified households, identified before 31.03.2019, which were unwilling earlier but later expressed willingness to get electricity connection. This was also sanctioned. All these seven States had reported 100% households’ electrification as on 31.03.2021. A total of 2.817 crore households were electrified since the launch of Saubhagya, up to 31.03.2021. Thereafter, some States reported 11.84 lakh households remained to be electrified, against which States reported that 4.43 lakh households have been electrified. A total of 2.86 crore households were electrified under the aegis of Saubhagya including additional households in two tranches that were unwilling for electrification earlier but became willing later. The scheme stands closed as on 31.03.2022.

(viii) **National Smart Grid Mission (NSGM):** National Smart Grid Mission (NSGM) was established in 2015 to plan and monitor implementation of policies and programmes related to Smart Grid in India. National Smart Grid Mission envisages transformation of last mile connectivity ecosystems i.e. distribution through AMI, micro grids, distributed generation, outage management, power quality improvement, peak load management and EV charging infrastructure etc. The mission encourages DISCOMs for self-sustenance of Smart Grid interventions by adopting innovative financing models.

(b) & (c) : (i) As per the RDSS guidelines, all state-owned distribution companies and State/UT Power Departments excluding private Sector Companies are eligible for financial assistance under RDSS. All 4 Discoms of Odisha falls under the category of Private Discom (51% Private Share and 49% Govt of Odisha share). No other proposal has been received from Odisha under RDSS.

(ii) Under LIS, no loan was sanctioned to Odisha State.

(iii) Odisha did not join the UDAY scheme.

(iv) The Details of projects approved from PSDF to the beneficiaries of Odisha and funds allocated, released/ utilised are as per attached Annexure-I.

(v) IPDS/ R-APDRP Schemes had a universal coverage and were mainly focused on strengthening of sub-transmission and distribution network of urban areas for the benefit of urban consumers. Monitoring/ Steering Committee had sanctioned projects for implementation of IPDS/ R-APDRP across States covering urban population of the approved project area i.e. Electricity Distribution Circles in IPDS and Towns in R-APDRP, since identification of individual beneficiary may not be possible under IPDS/ R-ADPRP. The details of number of beneficiaries in Odisha under DDUGJY-New, DDUGJY-RE and Saubhagya, as per closure, are enclosed as Annexure-II.

(vi) There is no upfront allocation of funds for any State/District under IPDS (R-APDRP subsumed), Saubhagya and DDUGJY Additional scheme. Funds are released for sanctioned projects in instalments based on the reported utilization of the amount released in the previous instalments and fulfilment of stipulated conditions.

The details of grant disbursed and utilized for Odisha State since 2014 under IPDS(R-APDRP subsumed), DDUGJY and SAUBHAGYA are as per Annexure-III.

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (c) OF UNSTARRED QUESTION NO. 2581 ANSWERED IN THE LOK SABHA ON 16.03.2023

The Details of projects approved from PSDF to the beneficiaries of Odisha

| | | | | | | | Amount in Rs crore |
|---------|---|----------|------------------|------------------|-----------|----------------|--------------------|
| Sl. No. | Name of proposal | Status | Grant Sanctioned | Date of Sanction | Agreement | Grant Released | Remarks |
| 1 | Renovation and Upgradation of Grid Substation of OPTCL (08) | Approved | 162.5 | 11-May-15 | 5-Aug-15 | 46.04 | Near Completion |
| 2 | Renovation and Upgradation of protection and control system of OHPC (109) | Approved | 22.35 | 22-May-17 | 19-Sep-17 | 14.94 | Near Completion |
| 3 | Provision of Optical Fiber based communication through OPGW for providing reliable communication to all Grid s/s in OPTCL with PSDF suport. (128) | Approved | 25.61 | 15-Nov-17 | 3-Jan-18 | 23.04 | Near Completion |
| 4 | Installation of 125 MVAR Bus Reactor along with construction of associated bay each at 400kV Grid S/S of Mebdhasal, Meramundali & New Duburi for VAR control & stabilisation of system voltage. (179) | Approved | 27.23 | 27-Jul-18 | 21-Sep-18 | 24.26 | Near Completion |
| 5 | Implementation of Automatic Demand Management System (ADMS) in SLDC, Odisha. (196) | Approved | 2.93 | 24-May-19 | 18-Dec-19 | 2.013 | Near Completion |
| 6 | Protection Upgradation and installation os Substation Automatic System (SAS) for seven nos of 220/132/33kV Substations (Balasore, Bidanasi, Budhipadar, Katapali, Narendrapur, New-Bolangir & Paradeep) (209) | Approved | 36.63 | 24-May-19 | 18-Dec-19 | 8.87 | Under Progress |
| 7 | Implementation of SAMAST (Scheduling, Accounting, Metering & Settlement of Transactions in Electricity) SLDC-Odisha (292) | Approved | 15.43 | 24-Mar-22 | 20-Jun-22 | | Under Progress |
| | Total Approved Proposals | | 292.68 | | | 119.16 | |

Note: The district-wise bifurcation is not available.

ANNEXURE-II**ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (c) OF UNSTARRED QUESTION NO. 2581 ANSWERED IN THE LOK SABHA ON 16.03.2023**

Details of No. Of beneficiaries in Odisha (District-wise)

| Sl. No. | District | Saubhagya | DDUGJY-New | DDUGJY RE(XII plan) * |
|---------|----------------|-----------|------------|-----------------------|
| 1 | Anugul | 29252 | 1551 | 43571 |
| 2 | Balangir | 89642 | 1148 | 76776 |
| 3 | Baleshwar | 49072 | 31352 | 10876 |
| 4 | Bargarh | 19391 | 270 | 62220 |
| 5 | Baudh | 12318 | 630 | 42355 |
| 6 | Bhadrak | 17705 | 3208 | 52226 |
| 7 | Cuttack | 25422 | 3454 | 59745 |
| 8 | Debagarh | 2967 | 99 | 17360 |
| 9 | Dhenkanal | 37991 | 3042 | 21375 |
| 10 | Gajapati | 16831 | 0 | 19751 |
| 11 | Ganjam | 47831 | 9475 | 116897 |
| 12 | Jagatsinghapur | 19064 | 3154 | 31166 |
| 13 | Jajapur | 38368 | 1181 | 22593 |
| 14 | Jharsuguda | 16968 | 0 | 4422 |
| 15 | Kalahandi | 45558 | 478 | 135258 |
| 16 | Kandhamal | 34401 | 199 | 21811 |
| 17 | Kendrapara | 23195 | 1448 | 33294 |
| 18 | Kendujhar | 24689 | 132 | 121634 |
| 19 | Khordha | 50064 | 0 | 18926 |
| 20 | Koraput | 63182 | 2029 | 69023 |
| 21 | Malkangiri | 14964 | 1805 | 17690 |
| 22 | Mayurbhanj | 33724 | 150 | 113810 |
| 23 | Nabarangapur | 76207 | 2931 | 53932 |
| 24 | Nayagarh | 30148 | 1328 | 14001 |
| 25 | Nuapada | 9514 | 53 | 47111 |
| 26 | Puri | 21644 | 6808 | 50829 |
| 27 | Rayagada | 36274 | 3532 | 50442 |
| 28 | Sambalpur | 31034 | 1394 | 13472 |
| 29 | Subarnapur | 4351 | 3556 | 59498 |
| 30 | Sundargarh | 35738 | 628 | 81288 |
| | All District | 957509 | 85035 | 1483352 |

*Project sanctioned during 2014-15

ANNEXURE-III**ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (c) OF UNSTARRED QUESTION NO. 2581 ANSWERED IN THE LOK SABHA ON 16.03.2023**

IPDS/R-APDRP implementation in Odisha**(Rs. in Crore)**

| Scheme | Project Cost Sanction/Completion Cost | GOI portion[^] | Disbursement based on admissibility (GOI) |
|----------------|--|--------------------------------|--|
| IPDS | 1,056 | 636 | 630* |
| R-APDRP | 356 | 204 | 204 |
| TOTAL | 1,412 | 840 | 834 |

^ IPDS – grant, R-APDRP - loan*** Balance claim is under process****DDUGJY and SAUBHAGYA implementation in Odisha****(Rs. in Crore)**

| Sl. No | Plan | Grant disbursed | Grant utilized |
|---------------|---|------------------------|-----------------------|
| 1 | DDUGJY New (incl. addl. infra) | 1077 | 100% |
| 2 | DDUGJY RE (XII Plan) | 3191 | 100% |
| 2 | SAUBHAGYA | 323 | 100% |
